

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 10
173/241-242/PB/2019

IN THE MATTER OF:

Emaar Holding II

.... Applicant/petitioner

v.

Emaar Land Ltd. & Ors.

.... Respondent

Order under Section 241-242

Order delivered on 13.10.2020

ORDER

Renotified to 14.10.2020.



(Nirmala Vincent)
Court Officer

13.10.2020
Ritu Sharma